

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S  
C R I M I N A L A P P E A L N O ( s ) . 3 2 1 O F 2 0 0 1

R A J E S H K U M A R S I N G H

Appellant (s)

V E R S U S

H I G H C O U R T O F J U D I C A T U R E O F M . P .

Respondent(s)

(With office report )

Date: 31/ 0 5 / 2 0 0 7 This Appeal was called on for hearing today.

CORAM :

HON' B L E M R . J U S T I C E R . V . R A V E E N D R A N  
HON' B L E M R . J U S T I C E L O K E S H W A R S I N G H P A N T A

For Appellant(s)

Mr. M.C. Dhingra, Adv.  
Mr. Gaur av Dhingra, Adv.  
Mr. Sanjay Singh, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following  
O R D E R

The appeal is allowed in terms of the signed judgment.

(K. K. Chawla)  
Court Master

(Radh a R. Bh atia)  
Court Master

[Signed reportable judgment is placed on the file]